

ITEM NO.5 Court 4 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).656/2021

SIDDHARTHSHANKAR SHARMA Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION and IA No.68527/2021-EXEMPTION FROM FILING AFFIDAVIT
and IA No.68526/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date : 01-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Mayank Kshirsagar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(SANJAY KUMAR-I)
AR-CUM-PS

(PARVEEN KUMARI PASRICHA)
ASSISTANT REGISTRAR